

SHRI RAM VILAS PASWAN : Sir, that is not the rule.

एक माननीय सदस्य : यह जो कालिंग अटेंशन आज आया है, इस पर जब कोई प्रश्न पूछने वाला नहीं है तो इसको पोस्टपोन कर दीजिए।

MR. DEPUTY-SPEAKER : I am telling you, Mr. Asrar Ahmad, you start your Calling Attention.

श्री राम विलास पासवान : उपाध्यक्ष जी, मेरी एक मिनट बात सुनिये। यह जो अत्यन्त लोक महत्व का विषय होता है उसमें पार्टिसिपेट करने के लिए बहुत से मेम्बर इन्ट्रस्टेड होते हैं। लेकिन जो कालिंग अटेंशन होता है उसमें जो पांच नाम रहेंगे, वे ही पार्टिसिपेट कर सकते हैं। इसलिए मैं आप से रिक्वेस्ट करूंगा कि इसको नियम 193 के अन्तर्गत चर्चा में कंवर्ट कर दीजिए जिससे कि और मेम्बरों को भी इसमें पार्टिसिपेट करने का मौका मिल सके। ऐसा पिछले सत्र में भी हुआ है और उससे पहले के सत्र में भी हुआ है कि कालिंग अटेंशन को नियम 193 के अन्तर्गत चर्चा में कंवर्ट कर दिया गया था। मेरा भी कालिंग अटेंशन कंवर्ट कर दिया गया था। उसमें वे पांच नाम तो रहेंगे ही जिनके कि कालिंग अटेंशन पर नाम हैं। उनके अलावा और भी मेम्बर पार्टिसिपेट कर सकेंगे।

PROF. AJIT KUMAR MEHTA (Samastipur) : Sir, this is a very important Subject and you can very easily convert it into discussion under Rule 193 so that everybody will participate in it and express their views.

MR. DEPUTY-SPEAKER : Mr. Paswan, the consent of the House has to be ascertained first. You have suggested this and you have also stated that there is a precedent. So, the names of all these five Members can also be included for that discussion under Rule 193. And therefore, with the consent of the House shall we refer it back to the Business Advisory Committee ?

SHRI RAM VILAS PASWAN : No. You can decide here.

(Interruptions)

MR. DEPUTY-SPEAKER : It is better we refer it back to the Business Advisory Committee if all of you agree.

SEVERAL HON. MEMBERS : Agreed.

12.22 hrs.

MOGUL LINE LIMITED (ACQUISITION OF SHARES) BILL*

THE MINISTER OF SHIPPING AND TRANSPORTS

(SHRI K. VIJAYA BHASKARA REDDY) : Sir, I beg to move for leave to introduce a will to provide, of the public interest, for the acquisition of certain shares of the Mogul Line Limited in order to serve better the shipping needs of the nation and for matters connected there- with or incidental thereto.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide, in the public interest, for the acquisition of certain shares of the Mogul Line Limited in order to serve better the shipping needs of the nation and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI K. VIJAYA BHASKARA REDDY : Sir, I introduce † the Bill.

12.23 hrs.

MATTERS UNDER RULE 377

MR. DEPUTY-SPEAKER : Now we shall take up Matters under rule 377. Mr. Abdul Rashid Kabuli.

(i) Need for a dialogue with Pakistan for opening Srinagar-Rawalpindi road and Suchetgarh rail link.

SHRI ABDUL RASHID KABULI (Srinagar) : Jhelum Valley Road connecting Srinagar with Rawalpindi (12 hours run) by an all-weather vehicular Road, and Suchetgarh rail link connecting Jammu with Sialkot were important routes connecting princely Jammu and Kashmir State with undivided Punjab. Besides being life line to the State's trade and commerce, tourists from abroad used to reach the beautiful Kashmir

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 29.3.1984.

†Introduced with the recommendation of the President.